

OFFICE OF THE DISTRICT & SESSIONS JUDGE, JALANDHAR

Office Order

Sh. Manmohan Bhatti, Civil Judge (Jr. Divn.)/ JMIC, Jalandhar through Reader of his Court has informed that he has been tested positive for SARS – COV -2 (COVID 19) conducted on 06.07.2020. Therefore, in view of report received from Sh. Manmohan Bhatti, CJJD/ JMIC, Jalandhar, the Judicial Officers dealing with the cases U/S 138 N.I ACT will look after the work of Court of Sh. Manmohan Bhatti, CJJD/ JMIC, Jalandhar as per following schedule :-

CASES UNDER NI ACT WILL BE DEALT AS UNDER: -

Sr.	Date of Duty*	Name of Courts	Police Stations
1	09.07.20, 17.07.20 & 24.07.20	Sh. Shaminder Pal Singh, JMIC, Jalandhar	Divn. No.3, 6, 8 and New Baradari.
2	14.07.20, 21.07.20, 29.07.20	Sh. Bhupinder Mittal, JMIC, Jalandhar	Divn. No.3, 6, 8 and New Baradari.

***NOTE: FILING OF CASES PERTAINING TO ABOVE MENTIONED COURTS (i.e U/S 138 N.I ACT) WILL BE ACCEPTED ONE WORKING DAY PRIOR TO DAY OF DUTY**

Further, Sh Manmohan Bhatti, CJJD/ JMIC, Jalandhar is advised to undergo treatment and to quarantine himself as per Standard Operating Procedure and should take precautions as per the advice of Medical authorities.

As a precautionary measure all the staff members of his Court are to go for home quarantine at District Headquarter for fourteen days w.e.f. today i.e. 08.07.2020 upto 21.07.2020.

Sd/-
**I/c District & Sessions Judge,
Jalandhar**

Endst. No. 1446-34 G/- Covid 19

Dated 08.07.2020

Incharge JSC Room/ System Officer/ Concerned official to note for strict compliance and copy be displayed on Notice Board of this Office/ Court. Copy is forwarded through email to the following for information and necessary action: -

1. The Registrar General, Punjab & Haryana High Court, Chandigarh.
2. All the Judicial officers of Sessions Division Jalandhar including Secretary, DLSA, Jalandhar through the Whatsapp group also.
3. The Deputy Commissioner Jalandhar for information as per Standard Operating Procedure (SOP)
4. The Commissioner of Police Jalandhar.
5. The SSP (Rural), Jalandhar.
6. The Superintendent, Central Jail at Kapurthala.
7. The Civil Surgeon, Jalandhar with request to conduct the test of family Members/ personal staff of Sh. Manmohan Bhatti, Civil Judge (Jr. Divn.), Jalandhar as per Standard Operating Procedure (SOP).
8. The District Attorney, Jalandhar
9. The President/ Secretary, District Bar Association, Jalandhar, Nakodar & Phillaur.
10. Copy of this order be uploaded on website of this Office for information of General Public.


**I/c District & Sessions Judge,
Jalandhar**

08/07/2020